NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL APPLICATION NUMBER PETITION NUMBER : CA/201-203/ CAA/2017 NAME OF THE TRANSFEROR : ODISHA CEMENT LTD & 4 ORS NAME OF THE AMALGAMATING CO: DALMIA BHARAT LTD NAME OF THE TRANSFEREE : DALMIA CEMENT (BHARAT) LTD UNDER SECTION : 230 **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM Abidh Rim Mr. ABISHER RAMAN and applicants PAWAN JHABAKH

(96866 03576)

ORDER

Counsel for the Petitioner present and prayed for time to make submissions. At request, time is enlarged. Put up on 30.11.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

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